

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALAPUR

Civil Contempt Petition No.200/00011/2019

(in OA 200/00076/2018)

Jabalpur, this Wednesday, the 31st day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Shiv Kumar Meena, S/o Shri Govind Sahay Meena, aged about 28 years, R/o Village & Post Khandeep, Tehsil Wazirpur, District Sawai Madhopur (Rajasthan) 322205.
2. Tej Ram Meena, S/o Shri Mangal Ram Meena, aged about 28 years, R/o Village & Post Dhawan, Tehsil Todabhim, District Karauli (Rajasthan) 322213.
3. Sundar Lal Meena, S/o Shri Chhote Lal Meena, aged about 25 years, R/o Village Bhuleri, Tehsil Reni, District Alwar (Rajasthan) 301409.
4. Mayaram Meena, S/o Shri Pukhraj Meena, aged about 29 years, R/o Village Koli Prempura, Post Piplai, District Sawai Madhopur (Rajasthan) 322214.
5. Radhey Meena, S/o Shri Makhan Lal Meena, age 29 years, R/o Village and Post Baroli, Tehsil Gangapur City, District Sawai Madhopur (Rajasthan) 322219

-Petitioners

(By Advocate – **Shri Harish Singh**)

V e r s u s

1. Shri Arun Sunder Ranjan, Secretary, Union of India, Ministry of Communications & Information Technology, Department of Posts Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Shri Veent Pandey, Additional Director General (DE), Department of Posts (DE Section), Dak Bhawan, Sansad Marg, New Delhi – 110001.

3. Shri Ashok Sharma, Chief Post Master General, M.P. Circle,
Bhopal (M.P.) - 462012 **-Respondents**

(By Advocate –**Shri S.K. Mishra**)

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the respondents submits that the compliance report has already been filed and the orders of this Tribunal have been duly complied with.

2. Learned counsel for the petitioner confirms the same.
3. Accordingly, CCP is dismissed. Notices are discharged.

(Ramesh Singh Thakur)

Judicial Member

am/-

(Navin Tandon)

Administrative Member